# IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

# BEFORE

## HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH

# ON THE 22<sup>nd</sup> OF MARCH, 2024

#### SECOND APPEAL No. 3588 of 2019

#### **BETWEEN:-**

- 1. RAMESH S/O BHARAT KHADIYA, AGED ABOUT 60 Y E A R S , R/O PIPARIYA RAJGURU, TAH. AMARWADA, DISTT. CHHINDWARA, M.P. (MADHYA PRADESH)
- 2. PUNARAM (DEAD) THR. LRS
- (a) ANUSIYA W/O LATE PUNARAM, AGED ABOUT 51 YEARS
- (b). MONTI S/O LATE PUNARAM, AGED ABOUT 28 YEARS
- (c). RINKU S/O LATE PUNARAM, AGED ABOUT 25 YEARS
- (d). KANCHAN D/O LATE PUNARAM, AGED ABOUT 23 YEARS
- (e). DURGESH S/O LATE PUNARAM, AGED ABOUT 21 YEARS, ALL R/O SEVNI ROAD, CHHINDWARA, DISTT. CHHINDWARA (MADHYA PRADESH)

.....APPELLANTS

(BY SHRI M.R. VERMA - ADVOCATE)

#### <u>AND</u>

- 1. CHARAN LAL S/O MULLU KHADIYA, AGED ABOUT 96 YEARS, R/O ADHARTAL SUHAGI KRISHNA COLONY JABALPUR, DISTT. JABALPUR M.P. (MADHYA PRADESH)
- 2. MANGI W/O LAKHANLAL KHADIYA, AGED ABOUT 65 YEARS, R/O NARSINGHPURA NAKA WARD NO.12 CHHINDWARA, DISTT. CHHINDWARA (MADHYA PRADESH)

- 3. MAHENDR VIRENDRA S/O LATE LAKHANLAL, AGED ABOUT 42 YEARS, R/O NARSINGHPURA NAKA WARD NO.12 CHHINDWARA (MADHYA PRADESH)
- 4. RAAMDAYAL S/O CHHUTTI UIKEY R/O DHANOURA (JAGIR) POST DHANOUR, TAHSIL AMARWADA (MADHYA PRADESH)
- 5. SOBHELAL S/O FODELAL, AGED ABOUT 50 YEARS, R/O WARD NO.15 AMARWADA, DISTT. CHHINDWARA (MADHYA PRADESH)
- 6. ARUN S/O CHAMPALAL, AGED ABOUT 42 YEARS, R/O IN FRONT OF GANJ BAJAR, AMARWADA TAHSIL AMARWADA, DISTT. CHHINDWARA (MADHYA PRADESH)
- 7. TITU NEMA S/O BADRI PRASAD, AGED ABOUT 42 YEARS, MARFAT RAJENDRA JWELLERS MAIN ROAD AMARWADA, DISTT. CHHINDWARA (MADHYA PRADESH)
- 8. STATE OF MADHYA PRADESH THR. THE COLLECTOR CHHINDWARA, DISTT-CHHINDWARA (MADHYA PRADESH)

.....RESPONDENTS

## (BY SHRI ASHISH KURMI - PANEL LAWYER FOR STATE)

This appeal coming on for orders this day, the court passed the

following:

## **ORDER**

Learned counsel for the appellants seeks permission of this Court to withdraw this appeal.

Accordingly, the appeal stands dismissed as withdrawn.

Let copy of this order be sent to the concerned Court.

(AVANINDRA KUMAR SINGH) JUDGE

